

(b) if so, the broad outlines thereof; and

(c) the reasons for the change?

**The Minister of Works and Housing (Shri Mehr Chand Khanna):** (a) to (c). The matter is still under consideration.

#### **World Bank Meeting at Tokyo**

**\*132. Shri R. Ramanathan Chettiar:** Will the Minister of Finance be pleased to state:

(a) whether India was represented at the recent World Bank meeting in Tokyo;

(b) if so, the composition of the Indian team; and

(c) the subjects discussed at this meeting and the outcome thereof?

**The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu):** (a) Yes, Sir.

(b) The Minister of Finance led the Delegation. Other members were:

(i) Shri S. Bhoothalingam, Finance Secretary.

(ii) Shri P. C. Bhattacharyya, Governor, Reserve Bank of India.

(iii) Shri B. K. Madan, Deputy Governor, Reserve Bank of India.

(iv) Shri C. S. Krishna Moorthi, Joint Secretary, Ministry of Finance.

(v) Shri I.G. Patel, Visiting Professor, University of Delhi.

(c) In addition to the general discussion on the Annual Reports of the Bank and its affiliates, International Finance Corporation and International Development Association, the following important business was transacted:

(i) It was decided to transfer \$ 50 million from the net income of International Bank for Reconstruction and Development to International Development Asso-

ciation as a grant. The balance of the net income was added to the Bank's reserves.

(ii) It was agreed that the Articles of Agreement of the Bank and the I.F.C. should be suitably amended to enable the latter to borrow from the former for its operations.

(iii) It was also decided that a Convention should be formulated for establishing facilities and procedures which would be available on a voluntary basis for the settlement of investment disputes between contracting States and nationals of other contracting States through conciliation and arbitration.

#### **Prices of Consumer Goods in Delhi**

{ **Shri P. C. Borooah:**  
**\*133.** { **Shri P. R. Chakraverti:**  
          { **Shrimati Savitri Nigam:**

Will the Minister of Finance be pleased to state:

(a) whether Government's attention has been drawn to a National Consumer Service Survey reporting that despite all efforts by Government to keep the prices in Delhi under check, the prices of most of the consumer goods showed a further upward trend in October as compared to September, 1964;

(b) if so, what was the rise in prices of oils, ghee, milk, tea, blades, soaps, gur, pulses and foodgrains, and

(c) whether there has been further rise in November, 1964, if so, to what extent?

**The Deputy Minister of Finance (Shri Rameshwar Sahu):** (a) and (b). The National Consumer Service have informed Government that they have issued no such report. However, a statement showing the average consumer prices in Delhi of the commodities mentioned in the Question during September and October 1964, as reported by the National Consumer

Service in their Monthly Reviews, is laid on the Table. [Placed in Library. See No. LT-3409/64]. Prices of most of these commodities showed a rise, the extent of which may be seen from the statement.

(c) Comparable data for November will be available at the end of the month. The upward trend has halted in the case of many of the commodities, particularly cereals and pulses.

#### Irrigation Potential

\*134. { Shri Hem Barua:  
Shri Kolla Venkaiah:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the shortfall in irrigation potential at the end of the Third Plan will be much bigger than what was anticipated even a year ago; and

(b) if so, a broad outline of the likely shortfall?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) at the time of Mid-Plan appraisal (Later part of 1963), the potential likely to be created was expected to be 23.16 million acres. As a result of a recent review of the progress of projects by the Central Irrigation Teams, it is now estimated that the potential to be created by the end of III Plan would be 19.62 million acres.

#### Bank of China

\*135. { Shri P. C. Borooah:  
Shri Hem Barua:  
Shri Prakash Vir Shastri:  
Shri Jagdev Singh  
Siddhanti:  
Shri Solanki:  
Shri Buta Singh:  
Shri Gulshan:  
Shri Kapur Singh:  
Shri Kishen Pattnayak:  
Shri R. S. Pandey:  
Shri R. Barua:

Will the Minister of Finance be pleased to refer to the reply given to

Starred Question No. 235 on the 17th September, 1964 and state:

(a) whether the enquiry into the affairs of the Bank of China has since been concluded;

(b) if so, the broad features of the findings; and

(c) the action taken by Government in the matter?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes.

(b) While making payments, the bank, according to the report, was not always following the established procedure. According to the investigating officer, it was also extending special facilities to certain Chinese institutions particularly in Calcutta and Kalimpong and many of its employees were collecting intelligence or carrying on anti-Indian activities.

(c) The employees who were engaged in carrying on espionage or other undesirable activities were deported as and when this was considered necessary. The Bank was taken into liquidation in December, 1962, and all the employees recruited from China have now left the country.

#### Aid to T.B. Patients

258. { Shri Pottekatt:  
Shri A. V. Raghavan:  
Shri Kappen:

Will the Minister of Health be pleased to state:

(a) the number of applications received so far, for giving aid to T.B. patients in Kerala during the current financial year;

(b) the number of applications on which action has been taken so far;

(c) the amount disbursed so far; and

(d) action taken to expedite the disposal of pending applications?

The Minister of Health (Dr. Sushila Nayar): (a) to (d). There is no